

(d) and (e) While targets do have to be readjusted according to allocation of funds, within Education, inter-Sectorally, efforts have been made to allocate largir funds for Elementary Education in absolute and relative terms.

Legislation in U.S. Congress against Third World Countries

1916. SHRI PUTTAPAGA RADHAKRISHNA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that legislation in the U.S. Congress seeking to halt technology transfer and raise trade barriers against Third World Countries that have or are developing ballistic missile capabilities, if so, what is the information in this regard ;

(b) whether it is aimed at India's launching of 'Agni' missile ; and

(c) if so, what is Government's reaction thereto and whether the issue has been taken up with U.S. •Government ?-

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Senator Jeff Bingaman Chairman of the Defence Industry and Technology Sub-Committee of the Senate Armed Services Committee held a hearing of this Sub-Committee on 2nd May to consider the issue of missile proliferation. No legislation has yet been proposed.

(b) The hearing of the Sub-Committee covered all aspects of the missile proliferation issue in general. Some Senators, however, expressed concerns about the launching of the Agani missile.

(c) Government of India have made known to the US Govern-

ment India's intention to develop and test indigenous technologies related to the Integrated Guided Missile Development Programme, which are of vital importance to India's national security requirement.

Air flights via Vijayawada

1917. DR. YELAMANCHILI SIVAJI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether it is a fact that Avro and other flights are not touching Vijayawada Airport since the 17th April, 1989 and only Vayudoot is being operated through Vijayawada; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL) : (a) and (b) Indian Airlines has temporarily transferred its HS-748 aircraft to Vayudoot for a period of six months and Vayudoot is operating a Daily Avro service to Vijayawada.

Indian Ambassadors abroad holding additional charge

1918. DR. YELAMANCHILI SIVAJI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what is the number of Indian Ambassadors who are holding additional charge and what are the details thereof?

(b) whether this is hampering the work in discharging their duties if so, what steps are being taken to overcome this situation ;

(c) whether there is an indication that one Ambassador is being

under utilized and that the number of Ambassadors can be reduced; and

(d) if so, what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) Presently, 33 Indian Heads of Missions are

holding additional charge of concurrent accreditation. A detailed list of countries where these Heads of Missions are posted along with details of concurrent accreditation is at attached Statement. (*See below*)

(b) No, Sir.

(c) and (d) The number of posts of Heads of Missions is under constant review as a result of which our Mission in Conakry was recently closed.

Statement

The heads of mission in the following countries have additional charge.

Country	Concurrent Accreditation
1. Algeria	Sahrawi Arab Democratic Republic.
2. Argentina	Paraguay (Asuncion) and Uruguay (Montevideo).
3. Austria	International Organisations in Vienna.
4. Belgium	Grand Dutchy of Luxemburg and European Economic Community.
5. Nigeria	Republic of Benin (Cotonou) United People's Republic of Cameroon (Yaoundes) and Republic of Chad (N'djamena).
6. Peru	Bolivia (La Paz).
7. Ghana	Togo (Lome) Liberia (Monrovia) and Burkina Faso (Ouagadougou).
8. Uganda	Rwanda (Kigali) & Burundi (Bujumbura).
9. Zaïre	People's Republic of the Congo (Brazzaville) The Republic of Gabon (Libreville), Central African Republic (Bangui) and the Republic of Equatorial Guinea (Malabo).
10. Senegal	Mali (Bamako), Guinea Bissau (Bissau), Cape Verde Islands (Praia), Mauritania (Nouakchott) and Gambia (Banjul).
11. Colombia	El Ecuador (Quito).
12. Madagascar	Federal Islamic Republic of Comoros (Moroni).
13. Panama	Costa Rica (San Jose) and Nicaragua (Managua).

Country	Concurrent Accreditation
14.	Ethiopia.... . Djibouti.
15.	Mexico Guatemala and El Salvador.
16.	Fiji Kingdom of Tonga (Nuku' Alofa), Republic of Nauru (Nauru), Papua New Guinea (Port Moresby), and Vanuatu (Port Vira), Kiribati (Tarawa), Tuvalu (Funafuti), Solomon Islands (Honiara) Jurisdiction also extends to New Caledonia (Noumea), Republic of Marshall Islands (Majuro) and French Polynesia (Papeete).
17. Switzerland	. Holy Sea (The Vatican).
18. Norway Iceland (Reykjavik).
19.	Italy Permanent Representative of India to FAO & IF AD (Rome).
20. Ivory Coast	. Republic of Niger (Niamey), Guinea (Conakry) and Sierra Leone .
21. Libya	. Malta (Valleta).
22. Mozambique •	. Swaziland (Mbabana).
23. Thailand .	. Permanent Representative of India to ESC AP (Bangkok).
24. U.S.A. .	. Bhamas.
25. Venezuela	. Netherlands Antilles (Curacao) and Aruba.
26. Trinidad & Tobago .	. Grenada (St. George's), Barbados (Bridgetown), Commonwealth of Dominica (Roseau), Saint Vincent & Grenadines (Kings Town), St. Lucia (Castries), Antigua & Barbuda (St. Johns), St. Christopher & Nevis (Basseterre), Montserrat (Plymouth), Turks & Caicos Islands (Grand Turk) & Anguilla (The Valley).
27. Jamaica •	. Belize (Belmopan) and Cayman Islands (Grand Cayman).
28. Botswana.	. Lesotho (Maseru).
29. Malaysia .	. Brunei (Bander Seri Begawan).
30. Kenya	. Permanent Representative of India to UNEP & HABITAT, (NAIROBI).
31. New Zealand .	. Western Samoa (APIA).
32. Hong Kong	Macau (Macau).
33. Zambia .	. Principe & Saotome (Sao Tome).